

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

7. IA(IBC)(PLAN)/18(MB)2024  
IN  
C.P. (IB)/1164(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: Edelweiss Asset Reconstruction  
Company Limited  
Vs  
Perfect Engineering Products Limited

Section 7, 30 of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. Adv. Abhishek Anand for the Applicant present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **19.07.2024** for further consideration.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**